

A departmental inquiry has been held into this accident. As per its findings, the derailment occurred due to girder of bridge No. 174 getting displaced when it was hit by an over-dimensional consignment loaded on a road vehicle which passed under the bridge.

(f) and (g). No claim for compensation has been received. However, an *ex-gratia* payment of Rs. 4,250/- has been made to the injured passengers.

[Translation]

Getting up of Petrochemicals Complex in Maharashtra

473. SHRI HARI BHAUSHANKAR MAHALE: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether there is any proposal to set up a Petrochemicals complex in Maharashtra;

(b) if so, the details thereof; and

(c) the location of the proposed project?

THE MINISTER OF PETROLEUM AND CHEMICALS AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI SATYA PRAKASH MALAVIYA): (a) to (c). IPCL has set up a 300 000 tpa ethylene capacity gas cracker complex at Nagothane District Raigad in the State of Maharashtra. The main products from this complex will be LDPE, LLDPE/HDPE, Polypropylene and MEG. The project is expected to go into commercial production soon.

The gas cracker capacity is proposed to be subsequently increased to 400,000 tpa of ethylene, with corresponding increase in the capacity of down stream units.

Supply of Petrol and Diesel to States

474. PROF. YADU NATH PANDEY: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether petrol and diesel supply has been curtailed from January, 1991 to various States due to which small scale industries are in crisis;

(b) if so, the names of States where petrol and diesel supply has been curtailed; and

(c) the measures adopted by Government for supplying diesel regularly and as per the need of the industries affected by the said curtailment and the time by which the normal supply of petrol and diesel will be restored?

THE MINISTER OF PETROLEUM AND CHEMICALS AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI SATYA PRAKASH MALAVIYA): (a) No, Sir.

(b) Does not arise in view of (a) above.

(c) A 10% cut has been imposed on direct supplies of HSD and MS to bulk consumers, including industrial units from 1st July, 1990. Based on feedback received from different sectors restrictions have been relaxed for;

- (i) Export oriented units;
- (ii) Continuous Process Industries;
- (iii) Sick industrial units under rehabilitation by Govt./Financial institutions.
- (iv) Agro-based industries, and Fisheries, and Dairy Sectors.

In respect of the MS & HSD supplies to various consumers through retail outlets, a 4% growth is presently being provided for MS releases to retail outlets over the corresponding period of the previous year. HSD releases are being maintained at the same level as in the corresponding period of the previous year. Sales of petrol and diesel at retail outlets are regulated by State Governments in accordance with local needs and priorities. The position is under constant review and all efforts are being made to minimise the adverse impact of the oil crisis on industrial production.

Renovation of Sheogan Station (Maharashtra)

475. SHRI BHAOO SAHEB PUNDLIK PHUNDKAR: Will the Minister of RAILWAYS be pleased to state:

(a) whether the Government propose to renovate the Sheogan railway station in Maharashtra; and

(b) if so, the details thereof and the extent of expenditure likely to be incurred thereon?

THE MINISTER OF RAILWAYS (SHRI JANESHWAR MISHRA): (a) Yes, Sir.

(b) As a part of the renovation scheme, work of extension of foot over bridge at Shegaon has already been sanctioned at an estimated cost of Rs. 12.24 lac. Till 31.3.1991, a sum of Rs. 1.00 lac is likely to be spent on this scheme.

New Rail Bridge over Narmada River at Hoshangabad

476. SHRI RAMESHWAR PATIDAR: Will the Minister of RAILWAYS be pleased to state:

(a) whether one hundred and fifty years old railway bridge on Narmada River at Hoshangabad has been declared unsafe;

(b) if so, whether any scheme has been prepared to construct a new bridge there; and

(c) if so, the details thereof?

THE MINISTER OF RAILWAYS (SHRI JANESHWAR MISHRA): (a) to (c). No, Sir. However, a new bridge is being constructed, close to the existing one, as a part of Doubling Project.

Power Supply to Bundelkhand In Uttar Pradesh

477. SHRI RAJENDRA AGNIHOTRI: Will the Minister of ENERGY be pleased to state:

(a) whether Government have any scheme to streamline the power supply in Bundelkhand region of Uttar Pradesh;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI BABANRAO DHAKNE): (a) to (c). The responsibility for the coordinated development of supply and distribution of power within the State of Uttar Pradesh is that of the Uttar Pradesh State Electricity Board.

[English]

Harnessing of Alternative Sources of Energy

478. SHRI BALASAHEB VIKHE PATIL:
SHRI VAMANRAO MAHADIK:

Will the Minister of ENERGY be pleased to state: